

## STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2019 (AS ON 01.01.2019)

1. Name of Officer (In full) Dr. Sheetal Gupta

3. Present post held :- Scientist – II (Western Region)

2. Service to which the officer belongs :- FSSAI, WR, Mumbai

4. Present pay :- Rs. 83,300/-

Name & District, Sub-division, Taluk & Village in which property is situated	Name & details of property housing, lands and other building	Cost of construction/ acquirement including land in case of house and year when purchased	Present value	If not in own name, state in which name held and his/her relationship to the Govt. servant	How acquired whether by purchase, lease, mortgage, inheritance, gift or acquisition and name with details of persons from which acquired.	Annual income from the property.	Remarks.
1	2	3	4	5	6	7	8
1.Site No.73, Srinagar,2 <sup>nd</sup> Stage, Averahali Village, Belagola Hobli, Srirangpatna Taluk, Mandya District, Karnataka.	Land (9*12) sq mts	Rs.1,80,000/-	Rs.11,00,000/-	Own Name	Purchased on 6 dec,2012 from Mr.V.Mohan Raj,Mrs. Udaya Shelters, 201, 4 <sup>th</sup> Main, Chamrapet, Bengaluru-18.	Nil	Nil
2. Site No.4,Belavadi Village, Yelawal Hobli, Mysore District, Karnataka.	Land (12*18) sq mts	Rs.10,00,000/-	Rs.10,00,000/-	In the name of my husband Mr. Kumaril Gupta.	Purchased on 21 <sup>st</sup> October, 2016 from Sr. Nagesh B.K.,No.388/389,13 <sup>th</sup> Cross, 3 <sup>rd</sup> Main, A-1 Block 3 <sup>rd</sup> Stage , Vijayanagar, Mysore -17.	Nil	Nil

SIGNATURE

*Sheetal Gupta*

DATE:.....04-02-2020.....